

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Civil Appeal No(s). 1162-1171/2016

THE STATE OF RAJASTHAN & ORS.

Appellant(s)

VERSUS

SHARWAN KUMAR KUMAWAT

Respondent(s)

(Only list IA Nos. 48567/2018 and 108600/2018 in CA Nos. 1172-1176, 1177-1181, 1202-1206, 1207-1211 of 2016.)

WITH

C.A. No. 1172-1176/2016 (XV)

C.A. No. 1177-1181/2016 (XV)

C.A. No. 1207-1211/2016 (XV)

C.A. No. 1202-1206/2016 (XV)

Date : 30-11-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Irshad Ahmad, AOR

For Respondent(s)

Mr. Vipin Kumar Jai, AOR

Ms. Arti Gupta, AOR

Mr Rajinder Kumar, Adv.

Mr. Ashutosh Dubey, AOR

Mr. Debasis Misra, AOR

Mr Vivek Singh, Adv.

Mr. Rana Ranjit Singh, AOR

Mr Sourav Roy, Adv.

Ms. Shobha Gupta, AOR

Ms Kritika Khurana, Adv.

Ms. Namita Choudhary, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service in respect of respondent nos. 1 and 3 in C.A. No.1172-1176/2016, respondent no.3 in C.A. No.1177-1181/2016 and respondent no.5 in C.A. No.1202-1206/2016. Reminder be issued.

Item No.13

However, ld. Counsel for the petitioner submitted that dasti service has been made in all the matters and proof has been filed on 10.9.2018, however, office report shows that certificate of service is awaited. Registry to verify and submit report.

Respondent no.2 in C.A. No.1207-1211/2016 is duly represented.

List again on 31.1.2019.

ANIL LAXMAN PANSARE
Registrar